

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI PRASHANT P. RAJVAIDYA
COURT 16 ADDL SESSIONS JUDGE
Criminal Cause List Dated 02.11.2020**

Sr. No.	Case No.	Parties	Stage	Next date
1	RA 699/20	Naresh Jain	Hrg. On BA	
2	ABA 658/20	Akabar Khajamainodin Shaikh and 3 Ors V/s Cuffe Parade P.Stn	Hrg.	
3	ABA 890/20	Mohd. Nabi Qureshi V/s J.J. Marg P.Stn.	Hrg.	
4	ABA940/ 20	Shourya Sharad Jain V/s Marine Drive P.Stn.	Hrg	
5	ABA1059 /20	Leo Robert Moses V/s Cuffe Parade P.Stn.	Hrg	
6	BA 1963/20	Muzaffar Kazi V/s Azad Maidan P.Stn.	Hrg	
7	MA 1254/20	Yasaim @ Wasim Ahmed Khan Shamim Ahmed Khan & Ors V/s Azad Maidan P.Stn.	Hrg	
8	MA 1255/20	Yasaim @ Wasim Ahmed Khan Shamim Ahmed Khan & Ors V/s Azad Maidan P.Stn.	Hrg	

Sheristedar
C.R.No.16

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI PRASHANT P. RAJVAIDYA
COURT 16 ADDL SESSIONS JUDGE
Criminal Cause List Dated 03.11.2020

Sr. No.	Case No.	Parties	Stage	Next date
1	ABA 810/20	Mohd. Hussain Hanif Shaikh V/s E.D.		
2	ABA 1876/19	Mahesh Shivshankar Nagansure V/sDongri P.Stn.	Hrg.	
3	ABA 259/20	Atmaram Dayal Sakharkar V/s MRA Marg P.Stn.	Hrg.	
4	ABA 267/20	Jaffer Sayyed S/O Ishak Sayyad V/s Dongri P.Stn.	Hrg.	
5	ABA 487/20	Akshay Bhanushankar Pandya V/s Cuffe Parade Pl.Stn.	Hrg.	
6	ABA 502/20	Rajan Mahadeo Parab V/s MRA Marg P.Stn.	Hrg.	
7	ABA 561/20	Gajanan Rajaram Bavne & ors. V/s Azad Maidan P.Stn.	Hrg.	
8	ABA 612/20	Mohd. Imran Khan V/s J.J. Marg P.Stn.	Hrg.	
9	ABA 900/20	Raju Vasant Gaikwad V/s Cuffe Parade P.Stn.	Hrg.	
10	ABA 1229/20	Mahfooj Manzoor Khan Vs State Dongri Police Station	Hrg.	
11	ABA 217/20	Manish Yash Duggal V/s Marine Drive P.Stn.	Hrg.	
12	ABA1144/20	Harshit Subhash Mody V/s Marine Drive P.St.	Hrg.	
13	BA 2064/20	Mannan Mohd. Ali Mulla - Vs	Hrg.	BA 2064/20

		Azad Maidan PoliceStation		
14	BA 2127/20	Munavar Imam Shaikh --- Vs J.J. Marg P.Stn.		BA 2127/20

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**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI PRASHANT P. RAJVAIDYA
COURT 16 ADDL SESSIONS JUDGE
Criminal Cause List Dated 04.11.2020**

Sr. No.	Case No.	Parties	Stage	Next date
1	ABA276/20	Ameer Ali Vs State Azad Maidan Police Station	Hrg.	
2	ABA277/20	Ambadi B Vs State Azad Maidan Police Station	Hrg.	
3	ABA 2159/20	Lal Ghanshani Vs State M R A Marg Police Station	Hrg.	
4	ABA1202/20	Imran Iqbal Khan Vs The State of Maharashtra M.R.A.Marg P.stn.	Hrg.	
5	BA 2104/20	Vishal Rajendra Suryavanshi - Vs J.J.Marg Police Station -	Hrg.	
6	MA 540/20	Mr. Kapil Wadhawan Vs Mumbai Zonal Office Mumbai	Hrg.	
7	MA 541/20	Mr. Dheeraj I Wadhawan Vs Mumbai Zonal Office Mumbai	Hrg.	
8	MA545/20	Mr. Kapil Wadhawan Vs Mumbai Zonal Office Mumbai	Hrg.	
9	MA 546/20	Mr. Dheeraj Wadhawan Vs Mumbai Zonal Office Mumbai	Hrg.	
10	BA 805/20	Mr. Kapil Wadhawan Vs	Hrg.	

		Mumbai Zonal Office Mumbai		
11	BA 806/20	Mr. Dheerajl Wadhawan Vs Mumbai Zonal Office Mumbai	Hrg.	
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**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI PRASHANT P. RAJVAIDYA
COURT 16 ADDL SESSIONS JUDGE
Criminal Cause List Dated 05.11.2020**

Sr. No.	Case No.	Parties	Stage	Next date
1	ABA 2265/19	Sweta Kedia Vs State Azad Maidan Police Station		
2	ABA 2266/19	Priya Kedia Vs State Azad Maidan Police Station	Hrg.	
3	ABA 6/20	Rajesh Kedia Vs State Azad Maidan Police Station	Hrg.	
4	ABA 909/20	Harshali D/o. Vinayak Potdar Vs The State M. R. A. Marg Police Station	Hrg.	
5	ABA 423/20	Anikul Jargis Khan V/s Azad Maidan P.Stn.	Hrg.	
6	MA ACB 812/20	Rakesh Roshan Vs The State Thr ACB/ CBI	Hrg.	
7	MA 1131/19	M.R.A. Marg P. Stn.-Aplcnt. Vs Yakub Abdul Hamid Shaikh-	Hrg.	

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**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI PRASHANT P. RAJVAIDYA
COURT 16 ADDL SESSIONS JUDGE
Criminal Cause List Dated 06.11.2020**

Sr. No.	Case No.	Parties	Stage	Next date
1	ABA 1562/19	Hitesh Premji Gada Vs State Azad Maidan Police Station	Hrg.	
2	Spl.Case 104/15	Ramesh Kadam V/s State CID	Hrg.	
3	ABA 1365/19	Krishnadas V Menon Vs State Cuffe Parade Police Station	Hrg.	
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**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI PRASHANT P. RAJVAIDYA
COURT 16 ADDL SESSIONS JUDGE
Criminal Cause List Dated 07.11.2020**

Sr. No.	Case No.	Parties	Stage	Next date
1	ABA 218/20	Nitin Shirang Gaikwad Vs The State of Maharashtra MRA Marg	Hrg.	
2	MA 823/20	Virag R. Aythora - Applicant. Vs State of Maharashtra - Azad Maidan Police Station -	Hrg.	
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